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title : Election of two members from Lok Sabha to the Sree Chitra Tirunal Institute for Medical Sciences and Technology.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (MRRI MANOHAR JOSHI): Sir, I beg to move:

"That in pursuance of Section 5(j) read with Section 6(2) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram Act, 1980, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, subject to the other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of Section 5(j) read with Section 6(2) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram Act, 1980, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, subject to the other provisions of the said Act."

*The motion was adopted.*